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Smt. Nirmala Devi	Phulad
Kum. Reeta	Ranapratapnagar
Shri Bhagirath Meena	Palanpur
Shri Babulal	Udaipur City
Shri Tulsiram Mehwal	Udaipur City
Shri Gundalal Kataria	Udaipur City
Shri Keshavdev Mandal	Somesar
Shri Kamlesh Kumar	New Bhuj
Shri Gundalal Katara	New Bhuj
Shri Mahesh Kumar	New Bhuj
Shri Allabhai N. Babaria	Rajkot
Shri Pravin A. Parmar	Himmatnagar
Shri Mansukh T.	Jamnagar
Shri Diva Baba	Bhanvad
Shri Ravji Mohan	Dhari
Shri Somabhai B.	Dhandhuka
Smt. Ujiben Arjunbhai	Porbandar
Shri Samji Moti	Rajula Jn.
Smt. Kasturben Parmar	Junagadh

Compensation to victims of Fire Incident due to Naptha Tanker near Nagda

1837. SHRI SATYNARAYAN JATIYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any representation has been received regarding payment of compensation to the victims of grave fire incident caused due to crude Naptha tanker, near Nagda on Western Railway during 1990-91; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir. A representation was received in April, 1990.

(b) The representation was examined. Payment of compensation was not found tenable under the provisions of Indian Railway Act, 1890.

[English]

Development of Pathira Manal Tourist Centre in Alappay, Kerala

1838. SHRI T. J. ANJALOSE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have sanctioned any financial assistance for Pathira Manal Tourist Centre in Alappay, Kerala; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) and (b) The Government of Kerala have recently submitted a proposal for financial assistance of Rs. 15.00 lakhs to develop the Island Resort at Pathira Manal which is under consideration.

Financial assistance to Madhya Pradesh Electricity Board

1839. SHRI SUSHIL CHANDRA VERMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether adequate financial assistance will be provided to Madhya Pradesh State Electricity Board for generating additional 1990 Megawatt capacity by completing first and second power houses of Bansagar Tons Hydel Project, Birsinghpur Hydel Project, Sanjay Gandhi Thermal Project (1st and 2nd phase), Pench Thermal Project, Hasdeo Bango Hydel Project, Tawa Hydel Project, Rajghat Inter-State Hydel Project and the 5th Unit of Korba (West) Thermal Project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?